

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 359**  
ANSWERED ON 05<sup>TH</sup> FEBRUARY, 2019

FOREIGN INVESTMENT IN FPI

**359. SHRI K. PARASURAMAN:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has invited foreign investment for the development of Food Processing industries across the country;
- (b) if so, the details thereof;
- (c) whether the Government has also initiated programme for setting up of medium processing units with the financial assistance of the Union Government; and
- (d) if so, the details thereof and the total number of units have been established during the last three years, State/UT-wise?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a) & (b): Government has allowed 100% Foreign Direct Investment (FDI) in the food processing sector through automatic route subject to applicable laws/sectoral rules/regulations/security conditions. Also, 100% FDI with Government approval for retail trading, including through e-commerce, has been allowed for food products manufactured and/or produced in India.

(c) & (d): The Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for setting up/expansion of food processing units in the country. Under the scheme, grants-in-aid @ 35% of the eligible project cost is provided in General Areas and 50% of the eligible project cost in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), State notified Integrated Tribal Development Project (ITDP) areas and Islands subject to a maximum of Rs.5.00 crore. The units assisted are mostly of medium size keeping in view the quantum of investment in the plant and machinery. The State-wise total 147 number of units approved for financial assistance since launching of the scheme in 2017-18 is at **Annexure**.

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**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PART (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 359 FOR ANSWERED ON 05<sup>TH</sup> FEBRUARY, 2019 REGARDING FOREIGN INVESTMENT IN FPI****Statement Referred to in Reply to Parts (c)&(d) of the Lok Sabha Unstarred Question No.359 answered on 05.02.2019 Regarding Foreign Investment in FPI****State-wise Approved Projects for Food Processing Units under Scheme for Creation/Expansion of Food Processing & Preservation Capacities as on 31.01.2019**

<b>Sl.No.</b>	<b>Name of the State</b>	<b>Number of Units</b>
1	Assam	2
2	Chhattisgarh	2
3	Gujarat	11
4	Haryana	10
5	Himachal Pradesh	8
6	Jammu & Kashmir	11
7	Karnataka	8
8	Kerala	4
9	Madhya Pradesh	6
10	Maharashtra	19
11	Manipur	1
12	Mehgalaya	1
13	Mizoram	1
14	Nagaland	4
15	Odisha	2
16	Punjab	4
17	Rajasthan	7
18	Tamil Nadu	17
19	Tripura	1
20	Uttar Pradesh	20
21	Uttarakhand	5
22	West Bengal	3
<b>Total</b>		<b>147</b>